

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.)...../2017
CRLMP No(s). 14489/2016

(Arising out of impugned final judgment and order dated 09-05-2014
in CRLA No. 2588/1988 passed by the High Court of Judicature at
Allahabad)

AKBAR ALI AND ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 14489/2016
FOR CONDONATION OF DELAY IN REFILING ON IA 14490/2016)

Date : 25-08-2017 This matters was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Sandiv Kalia, Adv.
Dr. Sanjay Gupta, Adv.
Mr. Nandram, Adv.
Mr. Vivek Mishra, Adv.
Mr. Sushil Balwada, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application seeking condonation of
delay as well as on the special leave petition.

(USHA RANI BHARDWAJ)
AR CUM PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER